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FDA seals three establishments, destroys 6 quintal of sweets

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E-Paper

Food & Drugs Administration (FDA) sealed three workshops of sweets and destroyed around six quintal of sweets in last few days in Jammu province to ensure availability of fresh, clean and quality sweets and other food products to the citizens.

In view of ongoing festival season, the teams of FDA intensified drive against adulteration and randomly checked various food establishments, particularly sweet shops, on the directions of Commissioner FDA, Vinod Sharma.

During the drive, three workshops of sweets being run in Municipal Limit Jammu without obtaining FSSAI licenses were sealed by a team of Food Safety officers headed by Assistant Commissioner, Food Safety, Jammu, Dr Parvesh Kumar. The team also stopped commercial activities of four wholesale sweet manufacturers for not having proper infrastructure.

Over 99 samples of milk and milk products viz. Khoya and sweets were lifted during the last two days from various places and sent to the Food Analyst, Public Health Laboratory Jammu to ascertain its quality as per the standards prescribed under FSS Act, Rules & Regulations.

Moreover, 6 quintal of sweets were destroyed on spot in Doda/Samba/Poonch/Municipal limit Jammu and 24 challan were recommended against the sweets shops for manufacturing the sweets under insanitary and unhygienic conditions.

Meanwhile the Food Analyst, Public Health Laboratory has tested 216 samples of various food articles during this month till date, out of which 38 have been declared not of standard quality. The prosecution against the defaulting Food Business Operators shall be launched in due course of time.